

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C) No(s). 14074/2014

(Arising out of impugned final judgment and order dated 05/09/2013
in WP No. 5100/2013 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

BACHAN SINGH & ANR

Petitioner(s)

VERSUS

GRAM SABHA & ORS

Respondent(s)

(with interim relief and office report)

Date : 18/09/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. Anirudh Joshi, Adv.
Mr. Vivek Gupta, Adv.

For Respondent(s)

Mr. Aarohi Bhalla, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Surya Narayan Singh, Adv.

Mr. Zaryab I. Rizvi, Adv.
Mr. Ashutosh Dhandiya, Adv.
Ms. Sakshi Vaid, Adv.
Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks. Rejoinder affidavit may be filed
by learned counsel for the petitioner, in the meanwhile.

Signature Not Verified

[O.P. SHARMA]

Digitally signed by
Om Parkash Sharma
Date: 2015.09.18

17:00:50 IST

Reason: COURT MASTER

[INDU BALA KAPUR]

COURT MASTER